

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 33 of 2013**

**Dated : 15<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Hari Nagar Sugar Mills** **... Appellant(s)**

**Versus**

**Bihar Electricity Regulatory Commission & Anr.** **... Respondent(s)**

**Counsel for the Appellant(s):** **Mr. Hardik Luthra**

**Counsel for the Respondent(s):** **Ms. Shilpi Shah and**  
**Mr. Mohit Kr. Shah for R-2.**

**ORDER**

The Learned Counsel appearing on behalf of Respondent no. 2 undertakes to file vakalatnama. She seeks some time to file the reply. Accordingly, she is directed to file the reply on or before 15.05.2013 after serving copy on the other side.

Post the matter on **22.05.2013**. In the meantime, rejoinder be filed, if any.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

mk/vt